

SOUTH DUM DUM MUNICIPALITY
Nager Bazar, Kolkata-74

Notice Inviting Tender

T/N-102/06/2018 Dt. 06.06.2018
Sealed Tenders are invited from Bonafide Supplier for Supply the following Item in South Dum Dum Municipality General Store Deptt.:
Name of Item :- 1. Cartridge-18A Black-10 Nos, 2. Cartridge-88A Black-15 Nos, 3. Cartridge 53A Black-10 Nos.
Cost of Tender documents is Rs.400/- each.
Date of Purchase of Tender Documents 8th June to 12th June, 2018 upto 3.00 Pm
Last date of dropping of Tender documents 14th June, 2018 upto 3.00 Pm.
Date of opening of Tender Documents 14th June, 2018 at 3.30 Pm.
Chairman reserves the right to accepting or rejecting any tender without assigning any whatsoever.

Chairman,
South Dum Dum Municipality

SOUTH DUM DUM MUNICIPALITY
Nager Bazar, Kolkata-74

Notice Inviting Tender

T/N-103/06/2018 Dt. 06.06.2018
Sealed Tenders are invited from Bonafide Supplier for Supply the following Item in South Dum Dum Municipality 15 No. Ward:-
Name of Item :- 1. Football-15 Pcs, 2. Volleyball-10 Pcs, 3. Volley Ball Net 5 Pcs, 4. Carrom Board-5 Pcs, 5. Chess Set-5 Pcs., Cricket Set-5 Pcs.
Cost of Tender documents is Rs.200/- each.
Date of Purchase of Tender Documents 8th June to 12th June, 2018 upto 3.00 Pm
Last date of dropping of Tender documents 14th June, 2018 upto 3.00 Pm.
Date of opening of Tender Documents 14th June, 2018 at 3.30 Pm.
Chairman reserves the right to accepting or rejecting any tender without assigning any whatsoever.

Chairman,
South Dum Dum Municipality

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Nager Bazar, Kolkata-74

Notice Inviting Tender

T/N-88/06/2018 Dt. 06.06.2018
Sealed Tenders are invited from Bonafide Supplier for Supply the following Item in South Dum Dum Municipality Hospital Deptt.:
Name of Item :- 1. Big Spoon (Hatha)-300 Pcs, Volunteer I-card-500 Pcs.
Cost of Tender documents is Rs.200/- each.
Date of Purchase of Tender Documents 8th June to 12th June, 2018 upto 3.00 Pm
Last date of dropping of Tender documents 14th June, 2018 upto 3.00 Pm.
Date of opening of Tender Documents 14th June, 2018 at 3.30 Pm.
Chairman reserves the right to accepting or rejecting any tender without assigning any whatsoever.

Chairman,
South Dum Dum Municipality

SOUTH DUM DUM MUNICIPALITY
Nager Bazar, Kolkata-74

Notice Inviting Tender

T/N-83/06/2018 Dt. 06.06.2018
Sealed Tenders are invited from Bonafide Supplier for Supply the following Item in South Dum Dum Municipality General Deptt.:
Name of Item :- 1. Printing of Service Book 300 Nos.
Cost of Tender documents is Rs.200/- each.
Date of Purchase of Tender Documents 8th June to 12th June, 2018 upto 3.00 Pm
Last date of dropping of Tender documents 14th June, 2018 upto 3.00 Pm.
Date of opening of Tender Documents 14th June, 2018 at 3.30 Pm.
Chairman reserves the right to accepting or rejecting any tender without assigning any whatsoever.

Chairman,
South Dum Dum Municipality

SOUTH DUM DUM MUNICIPALITY
Nager Bazar, Kolkata-74

Notice Inviting Tender

T/N-93/06/2018 Dt. 06.06.2018
Sealed Tenders are invited from Bonafide Supplier for Supply the following Item in South Dum Dum Municipality Hospital Deptt.:
Name of Item :-1. Refrigerator (Freeze)-1 no., 2. Almirah-2 nos., 3. Table with drawer -2nos, 4. Chair-4 nos, 5. Vat(Use Me)-1 no, 6.Paper Weight-2 nos, 7. Apron-4 nos.
Cost of Tender documents is Rs.200/- each.
Date of Purchase of Tender Documents 8th June to 12th June, 2018 upto 3.00 Pm
Last date of dropping of Tender documents 14th June, 2018 upto 3.00 Pm.
Date of opening of Tender Documents 14th June, 2018 at 3.30 Pm.
Chairman reserves the right to accepting or rejecting any tender without assigning any whatsoever.

Chairman,
South Dum Dum Municipality

FORM A

PUBLIC ANNOUNCEMENT

[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017]
FOR THE ATTENTION OF THE STAKEHOLDERS OF KECK GENESIS EXHIBITIONS INDIA PRIVATE LIMITED

1.	NAME OF THE CORPORATE PERSON	KECK GENESIS EXHIBITIONS INDIA PRIVATE LIMITED
2.	DATE OF INCORPORATION OF THE CORPORATE PERSON	22/07/2011
3.	AUTHORITY UNDER WHICH THE CORPORATE PERSON IS INCORPORATED	REGISTRAR OF COMPANIES, KOLKATA
4.	CORPORATE IDENTITY NUMBER	U74999WB2011PTC165228
5.	ADDRESS OF THE REGISTERED OFFICE	2A DWARKA 7 SARAT BOSE ROAD KOLKATA 700020
6.	LIQUIDATION COMMENCEMENT DATE OF THE CORPORATE PERSON	04/06/2018
7.	NAME, ADDRESS, E-MAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	KEtan PAREKH S1, PADMAPOKUR ROAD, BHOWANIPUR, KOLKATA - 700020 julket2001@yahoo.co.in, 9831179418 IBBI/PA-001/IP-P00551/2017-2018/10981
8.	LAST DATE OF SUBMISSION OF CLAIMS	08/07/2018

Notice is hereby given that KECK GENESIS EXHIBITIONS INDIA PRIVATE LIMITED has commenced voluntary liquidation on 04/06/2018.

The stakeholders of KECK GENESIS EXHIBITIONS INDIA PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 08/07/2018, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-
Ketan Parekh
Name and Signature of the Liquidator
Date: 07.06.2018
Place: Kolkata



The West Bengal Central School Service Commission

ACHARYA SADAN :

11 & 11/1, Block-EE, Salt Lake, Kolkata - 700 091

NOTICE

1ST STATE LEVEL SELECTION TEST-2016 FOR RECRUITMENT OF ASSISTANT TEACHERS (EXCEPT PHYSICAL EDUCATION AND WORK EDUCATION) IN UPPER PRIMARY AND UPPER PRIMARY LEVEL OF SECONDARY AND HIGHER SECONDARY SCHOOLS (EXCEPT HILL REGION) STATUS IN RESPECT OF 1ST PHASE OF VERIFICATION OF DOCUMENTS.

Memo. No. 571/6723/CSSC/ESTT/2018 Dated: 06.06.2018

It is hereby notified for general information that the status of the 1st State Level Selection Test for recruitment of Assistant Teachers (EXCEPT PHYSICAL EDUCATION AND WORK EDUCATION) IN UPPER PRIMARY AND UPPER PRIMARY LEVEL OF SECONDARY AND HIGHER SECONDARY SCHOOLS (EXCEPT HILL REGION) for which applications were received during September-October, 2016 is hereby arranged to be published in the evening on **06.06.2018**. Candidates applied for that Selection Test will find their status and e-information sheet in the Commission's website: www.westbengalssc.com by entering sixteen digit Application ID of Upper-Primary and date of birth. Other detailed information/procedure and schedule of verification will be made available in the website of the Commission in due course.

Particulars of Information in c/w 1st SLST, 2016 (UPPER PRIMARY) Level	Web Link
Intimation Letter for 1st Phase of Verification	http://www.westbengalssc.com/sscorg/wbssc/slst1uplevel/Verification1/

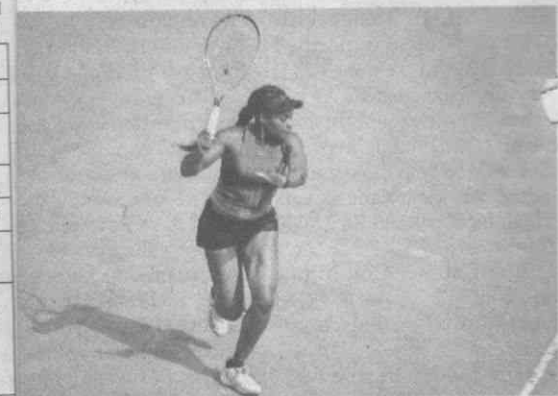
In compliance with orders of Hon'ble High Court, Calcutta no recommendation is being made now.

For details please visit Commission's Website (www.westbengalssc.com) N.B. In compliance with order dated 30.04.2018 in W.P.No. 28890 (w) of 2017 (Sri Kuntal Samanta & Ors. vs. The State of West Bengal & Ors.) read with W.P.No. 29181(w) of 2016 (Sri Swapan Kumar Sarkar & Ors. vs. The State of West Bengal & Ors.) of Hon'ble High Court, Calcutta status in respect of candidates for 90% vacancies are being published. Status in respect of 10% vacancies reserved for Para Teachers will be decided as per subsequent direction of Hon'ble High Court, Calcutta.

N.B. No hard-copy of Information Sheet will be sent.

Sd/-
Secretary

st French Open India



Meanwhile, Second-seeded pairing Latisha Chan of Taiwan and Dodig of Croatia have won the French Open mixed doubles title for the first time.

AGENCIES

Norway Chess: Anand loses Caruana, slips to 5th spot

ANGER (NORWAY): World champion Magnus Carlsen went on to fighting against Fabiano Caruana of United States in the penultimate round to fifth spot in the Altibox Norway Chess tournament.

Caruana, who had been jumping to joint lead with a crushing victory over Maxime Vachier-Lagrave, Anand could not match the magic and Caruana won all the credit for taking the lead.

Caruana started with the Petroff defense against Anand, but a solid system that was to the exchange variation French defense.

Caruana fearlessly pushed side pawns and then doubled pawns in the middle game.

Caruana's position remained complicated and Anand tried to give an exchange to live things up. Caruana was again the task in managing his pieces better and his king and rook proved superior to Anand's queen and king in the end.

In the other games of the tournament, Hikaru Nakamura of the United States tamed Sergey

Karjakin of Russia, showcasing a superior opening preparation, while world champion Magnus Carlsen could not make use of the opportunities against Shakhriyar Mamedyarov of Azerbaijan.

Wesley So of United States also played out a draw with Vachier-Lagrave.

With just one round to come in the strongest tournament of the year, Carlsen and American trio of Wesley, Nakamura and Caruana share the lead on four points apiece while Anand slipped to joint fifth spot along with Levon Aronian of Armenia and Mamedyarov on 3.5 points apiece.

The tournament remains interestingly poised as Carlsen meets Vachier-Lagrave, Anand has a tough nut in Karjakin as white, Caruana meets co-leader So while Nakamura has to handle Aronian in the final round now.

Results Round 8: V Anand (Ind, 3.5/7) lost to Fabiano Caruana (Usa, 4/7); Magnus Carlsen (Nor, 4/7) drew with Shakhriyar Mamedyarov (Aze, 3.5/8); Wesley So (Usa, 4/7) drew with Maxime Vachier-Lagrave (Fra, 2.5/7); Hikaru Nakamura (Usa, 4/7) beat Sergey Karjakin (Rus, 3/7); Levon Aronian (Arm, 3.5/7) had a bye.

AGENCIES

FORM A

PUBLIC ANNOUNCEMENT

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1.	NAME OF THE CORPORATE PERSON	KECK GENESIS EXHIBITIONS INDIA PRIVATE LIMITED
2.	DATE OF INCORPORATION OF THE CORPORATE PERSON	22/07/2011
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6.	LIQUIDATION COMMENCEMENT DATE OF THE CORPORATE PERSON	04/06/2018
7.	NAME, ADDRESS, E-MAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	KETAN PAREKH 51, PADMAPUR ROAD, BHOWANIPUR, KOLKATA - 700020 julket2001@yahoo.co.in, 9831179418 1881/PA-001/IP-P00551/2017-2018/10981
8.	LAST DATE OF SUBMISSION OF CLAIMS	08/07/2018

Notice is hereby given that KECK GENESIS EXHIBITIONS INDIA PRIVATE LIMITED has commenced voluntary liquidation on 04/06/2018.

The stakeholders of KECK GENESIS EXHIBITIONS INDIA PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 08/07/2018, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-
Ketan Parekh
Name and Signature of the Liquidator
Date: 07.06.2018
Place: Kolkata



The West Bengal Central School Service Commission

ACHARYA SADAN :

11 & 11/1, Block-EE, Salt Lake, Kolkata - 700 091

NOTICE

1ST STATE LEVEL SELECTION TEST-2016 FOR RECRUITMENT OF ASSISTANT TEACHERS (EXCEPT PHYSICAL EDUCATION AND WORK EDUCATION) IN UPPER PRIMARY AND UPPER PRIMARY LEVEL OF SECONDARY AND HIGHER SECONDARY SCHOOLS (EXCEPT HILL REGION) STATUS IN RESPECT OF 1ST PHASE OF VERIFICATION OF DOCUMENTS.

Memo. No. 571/6723/CSSC/ESTT/2018

Dated: 06.06.2018

It is hereby notified for general information that the status of the 1st State Level Selection Test for recruitment of Assistant Teachers (EXCEPT PHYSICAL EDUCATION AND WORK EDUCATION) IN UPPER PRIMARY AND UPPER PRIMARY LEVEL OF SECONDARY AND HIGHER SECONDARY SCHOOLS (EXCEPT HILL REGION) for which applications were received during September-October, 2016 is hereby arranged to be published in the event of 06.06.2018. Candidates applied for that Selection Test will find their status and e-information sheet in the Commission's website: www.westbengalssc.com for a solid system that was to the exchange variation French defense.

Particulars of Information in c/w 1st SLST, 2016 (UPPER PRIMARY) Level

Web Link

Intimation Letter for 1st Phase of Verification

<http://www.westbengalssc.com/sscorg/wbssc/slst1uplevel/Verification1/>

In compliance with orders of Hon'ble High Court, Calcutta no recommendation is being made now.

For details please visit Commission's Website (www.westbengalssc.com)
N.B. In compliance with order dated 30.04.2018 in W.P.No. 28890 (w) of 2016 (Sri Kuntal Samanta & Ors. vs. The State of West Bengal & Ors.) read with W.P.No. 29181 (w) of 2016 (Sri Swapan Kumar Sarkar & Ors. vs. The State of West Bengal & Ors.) of Hon'ble High Court, Calcutta status of candidates for 90% vacancies are being published. Status of 10% vacancies reserved for Para Teachers will be decided as per subsequent direction of Hon'ble High Court, Calcutta.

N.B. No hard-copy of Information Sheet will be sent.

Sd/-
Secret